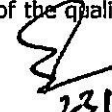


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ)
Tis Hazari Courts, Delhi

CIRCULAR

Pursuant to the recommendations of the Committee to look into the issue whether promotion of Group 'D' employees to be treated as 'Fresh Recruitment' or 'Promotion' given in its meeting held on 24.08.2024, It has been decided that the recruitments of LDCs' (now JJAs') from Group 'D' employees prior to promulgation of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012 shall be treated as "Fresh Recruitments" instead of "Promotion" as the said employees were appointed as LDCs' (now JJAs') through "*Limited Departmental Competitive Examination*" and not through qualifying "*Departmental Examination*". However, after the year 2012, such promotion be conducted through "Limited Departmental Examination" maintaining seniority of the qualifying Group 'D' candidates.


23/9/24

(SANJAY GARG-I)
Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi

53112-337

No. _____/S&P(JJA/JA/SJA)/Admn.II/2024

Dated, Delhi the _____

Copy forwarded for information & necessary action to:

1. Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi, with the request to bring the same to the notice of officials of this establishment posted in diverted capacity/deputation in the Delhi High Court;
2. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi with the request to circulate the same in their respective Districts;
3. Ld. Principal Judge (HQ), Family Courts, Dwarka, New Delhi with the request to bring the same to the notice of officials of this establishment posted in diverted capacity/deputation in the Family Courts;
4. Ld. Member Secretary, DSLSA, RACC, New Delhi with the request to bring the same to the notice of officials of this establishment posted in diverted capacity/deputation in the DSLSA;
5. The Director, Delhi Judicial Academy, Dwarka, New Delhi with the request to bring the same to the notice of officials of this establishment posted in diverted capacity/deputation in the Delhi Judicial Academy;
6. All the Ld. Presiding Officers/Ld. Officer In-Charges, Central, THC, Delhi with the request to bring the same to the notice of the staff posted under their kind control in their respective Courts/Branches;
7. Personal Office of the undersigned;
8. All the DDOs/Sr.AOs/AOs/AAOs, Accounts Branches, Delhi/New Delhi for necessary compliance accordingly;
9. The Branch In-Charges, Admn.I,II & III & Recruitment Cell (HQs) for necessary compliance accordingly;
10. Dealing Official, Website Committee, THC, Delhi for uploading on official website of this office under the tab '*Employees' Corner*';
11. Dealing Official, LAYERS Seat, THC, Delhi for uploading on LAYERS.


23/9/24

Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi